## कन्नीज के मैसर्स बलदेव प्रताद सीताराम के विषद करापसंचन का मामला

Written Answers

5162. श्री अटल बिहारी वाजपेयी : क्या वित्त मंत्री यह बताने की कृपा करेंगे :

- (क) क्या यह सच है कि मैससं बलदेव प्रसाद सीताराम ज्वैलसं, कन्नौज के विरुद्ध आयकर अपवंचन का मामला पकड़ा गया है;
- (ख) यदि हां, तो इस मामले में क्या कार्य-बाही की गई है ; और
- (ग) गत पांच वर्षों में इस फर्मने कितना आय कर दिया है ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री भोरारजी देसाई): (क) कर बचाने के कथित आरोप की जांच पड़ताल चल रही है।

- (ख) जांच पूरी होने के बाद आवश्यक कार्यवाही की जायेगी।
- (ग) सूचनाइकटठीकी जारही है और असदन की मेज पर रखदीजायगी।

CENTRAL EXCISE DUTY ON 'BLACK TEA' 5163. SHRI HEM RAJ: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the excise duty now charged on black tea from tea gardens in Himachal Pradesh. Uttar Pradesh and Bihar is 30 paise instead of 18 paise as originally fixed in 1963;
- (b) whether it is also a fact that the black tea of these weak gardens is fetching low prices; and
- (c) if so, whether Government propose to reduce this duty to the original figure of 1968?

## THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) Yes, Sir.

(b) The factual position is that black tea produced in the Kangra and Mandi Areas (in Himachal Pradesh) is fetching lower price than the average price of black tea from other areas sold at Calcutta and Cochin auctions. (c) The question regarding the desirability or otherwise of reduction in Central Excise duty on black tea produced in the Kangra and Mandi areas in Himachal Pradesh is under study.

## REPAYMENTS OF LOANS BY STATES

- 5164. SHRI S. R. DAMANI: Will the Minister of FINANCE be pleased to state:
- (a) whether Government propose to revise the terms of repayment of loans by the States;
- (b) if so, whether any scheme has been forwarded to the State Governments in this connection; and
- (c) the reaction of State Governments thereto?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) to (c). tentative scheme of consolidation all Central Government loans advanced to the States up to 31st March, 1967 and outstanding on 31st March, 1968 (except certain special categories like fertilizer loans, ad hoc loans, ways and means advances etc.,) along with the refixation of the repayment terms and rationalisation of interest rates, has been forwarded to the States in January last for their views. No State Government has so far given its views.

## मैसूर राज्य में सिनेमा मालिकों से आयकर की बकाया राशि

5165. श्री रामचन्द्र बीरप्पा हैं: क्या विक्त मंत्री यह बताने की कृपा करेंगे कि पिछले चार वर्षों में मैसर राज्य में सिनेमा के मालिकों की ओर आयकर की कितनी राशि बकाया है, उन मालिकों के नाम क्या हैं और उपरोक्त राशि बसूल करने के लिये क्या कार्यवाही की गई है ?

उप-प्रधान मंत्री तथा वित्त मन्त्री (श्री मोरारजी देसाई): सूचना इकट्ठी की जा रही है और यथासम्भव शीघ्र ही सदन की मेज पर रख दी जायगी।